

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.03-IA/707(AHM)2024  
In  
**C.P.(IB)/184(AHM)2023**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Canara Bank,ARM Branch  
V/s  
Bhavana Rohit Shah

.....Applicant

.....Respondent

**Order delivered on 01/05/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Pragati Bansal, Adv.  
For the Respondent :

**ORDER**

The progress report of Resolution Professional in the matter of the insolvency resolution process of Mrs. Bhavna Rohit Shah is filed by the Liquidator. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly **IA/707(AHM)2024** stands disposed of.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**